Annexure – 5

Name of the corporate debtor: Hind Motors Mohali Private Limited ; Date of commencement of liquidation: 12/09/2017 ; List of creditors as on:31/03/2021

List of Operational creditors (Government Dues) (Amount in Rs)

Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Employee Provident Fund Organisation	Regional Office S.C.O 4-7, Sector 17-D, Chandigarh	12-10-2017	81,55,633.00	0.00	Unsecured stakeholder	No	No	No	NA	NA	NA	NA	81,55,633.00	A Claim from EPFO department was received dated 17/06/2019. The claim is under verification and the Liquidator has asked for Proof and Segregation of claim upto 20/02/2017 from EPFO department. Once the proof and segregation is provided the liquidator will file an application before Hon'ble NCLT for modification of claims